

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.57 of 2014

Dated : 29th March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Sandeep Rajpurohit and
Ms. Neha Garg for Mr. Anand K.
Ganesan

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Shashank Pandi for R.1

ORDER

As per the learned counsel for the appellant the arguments are yet to commence in this matter.

Post the matter for arguments on **27th May, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt